Office Order

Subject: Request of Shri Bashistha Prasad, Additional Commissioner of Central Excise, Delhi-II for change of his name – reg.

Shri Bashistha Prasad, Additional Commissioner of Central Excise, Delhi-II has requested for changing his name to “Vashishtha Chaudhary”. The change of his name has been published in the Gazette of India, Part IV, No.37, September 10 – September 16, 2016.

2. The change of name of Shri Bashistha Prasad, Additional Commissioner has been noted. Accordingly, henceforth, he will be known as “Vashishtha Chaudhary” in all official records.

(Jai Prakash Sharma)
Under Secretary to the Government of India
Tel No. 011-23095520

1. Officer concerned.
2. All Chief Commissioners/ Directors General under CBEC.
3. All Commissioners /Additional Director General under CBEC.
5. DGHRD, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi.
6. ADG (HRM-II), DGHRD, 507/8, Deep Shikha, Rajendra Place, New Delhi – 110008.
7. ADG (HRM-I), DGHRD, 3rd Floor, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, Gole Market, New Delhi-110001
8. The Manager of website, Directorate of Systems, New Delhi for uploading this Office Order on the CBEC’s website.